GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:4138
ANSWERED ON:26.08.2011
COMPUTERIZATION OF STATE TREASURIES
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Will the Minister of FINANCE be pleased to state:

- (a) Whether the Union Government has approved the scheme for computerisation of State Treasuries;
- (b) if so, the salient features of the Scheme;
- (c) the details of the amount allocated for the said purpose and the details of the expenditure so far incurred under the scheme, Statewise, particularly in Maharashtra;
- (d) the State Treasuries in which computerisation has been completed so far, State-wise; and
- (e) the extent to which the efficiency and transparency of the financial administration of the State has been improved so far by the said scheme. State-wise?

Answer

MINISTER OF FINANCE FOR STATE SHRI NAMO NARAIN MEENA

- (a) Yes, Sir.
- (b) The scheme for computerisation of State treasuries was approved in June 2010 under the National e-Governance Plan. The scheme aims at supporting States and UTs to computerize their treasury functions and provide interface among treasuries, State finance departments, offices of Accountants General, Reserve Bank of India, agency banks and Central Plan Schemes Monitoring System of the Controller General of Accounts. The objectives include making the budgeting process more efficient, promote realÂ-time reconciliation of accounts, strengthen management information systems and improve transparency and efficiency in public finance management systems.

The scheme has been approved for an expenditure of Rs.626 crore, for the districts in existence on 1st April 2010. Fina ncial support from the Centre is available up to 75% (90% in case of North Eastern States) of the cost of the admissible components, limited to Rs.75 lakh per district (Rs.90 lakh per district for North Eastern States).

The scheme envisages release of central assistance in three instalments against specified deliverables. The States and UTs are required to complete their projects in about three years.

Guidelines for the scheme are available in public domain at http://finmin.nic.in/the ministrv/dept expenditure/plan finance/Treas urvComp NeGP.pdf

(c) Project proposals of seven States and one UT have been processed so far. The State-wise details of releases are:

Rs. in crore

State/ UT Amount released so far Andhra Pradesh 6.90
Himachal Pradesh 4.32
Rajasthan 9.90
Gujarat 7.50
Madhya Pradesh 15.00
Maharashtra 9.90
Jammu & Kashmir 7.92
UT of Puducherry 1.20
Total 62.64

(d) & (e) The States/UTs are required to complete their projects in about three years.